

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF MAY, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.05.2017									31.05.2017
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8905	0	0	81	81	0	0	42	42	8944
2	CIVIL SECOND APPEAL	4441	0	0	79	79	0	0	83	83	4437
3	EXECUTION FIRST APPEAL	51	0	0	0	0	0	0	0	0	51
4	EXECUTION SECOND APPEAL	12	0	0	0	0	0	0	0	0	12
5	CIVIL MISC. APPEAL	21729	0	56	651	707	0	27	216	243	22193
6	CIVIL REVISION	478	0	0	26	26	0	0	29	29	475
7	CIVIL REVIEW	736	0	20	44	64	0	26	49	75	725
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	109	0	20	0	20	0	24	0	24	105
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	24	0	0	0	0	0	7	0	7	17
12	INCOME TAX APPEAL	886	0	63	0	63	0	441	0	441	508
13	WEALTH TAX APPEAL	19	0	1	0	1	0	1	0	1	19
14	SALES TAX REVISION	399	0	0	15	15	0	0	81	81	333
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	91	0	0	2	2	0	0	6	6	87
17	COMPANY EXECUTION PETITION	2	0	0	0	0	0	0	0	0	2
18	COMPANY APPEAL	21	0	0	0	0	0	0	1	1	20
19	COMPANY APPLICATION	228	0	0	6	6	0	0	10	10	224
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	46	0	0	0	0	0	0	0	0	46
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	31	0	4	0	4	0	3	0	3	32
24	SPECIAL APPEAL (WRITS)	2692	0	212	0	212	0	464	0	464	2440
25	CIVIL CONTEMPT	2405	0	28	148	176	0	24	36	60	2521
26	CIVIL WRITS	54951	0	99	2190	2289	0	233	2552	2785	54455
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	611	0	0	3	3	0	3	0	3	611
29	CIVIL REFERENCE	1	0	0	0	0	0	0	0	0	1
	TOTAL (A)	98876	0	503	3245	3748	0	1253	3105	4358	98266
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19760	0	49	179	228	0	25	98	123	19865
3	CRIMINAL REVISION	6900	0	0	214	214	0	0	124	124	6990
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9814	0	0	723	723	0	2	520	522	10015
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	806	0	0	1828	1828	0	0	1874	1874	760
6	CRIMINAL CONTEMPT	22	0	0	0	0	0	0	0	0	22
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	17	0	18	0	18	0	18	0	18	17
9	CRIMINAL LEAVE TO APPEAL	1159	0	6	30	36	0	10	10	20	1175
10	CRIMINAL WRITS	568	0	0	69	69	0	0	60	60	577
	TOTAL (B)	39049	0	73	3043	3116	0	55	2686	2741	39424
	TOTAL (A+B)	137925	0	576	6288	6864	0	1308	5791	7099	137690
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	155	0	0	8	8	0	0	19	19	144
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	121	0	0	22	22	0	0	18	18	125
4	CRIMINAL TRANSFER	62	0	0	7	7	0	0	3	3	66
	TOTAL (C)	339	0	0	37	37	0	0	40	40	336
	GRAND TOTAL (A+B+C)	138264	0	576	6325	6901	0	1308	5831	7139	138026